

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 925 of 2020**

**IN THE MATTER OF:**

**Shyson Thomas**

**...Appellant**

**Versus**

**Madhugiri Venkatarayappa Sudarshan & Anr.**

**...Respondents**

**Present: -**

**For Appellant: Mr. S. Vivekananda and Ms. Monalisa Kosaria, Advocates.**

**For Respondent: Mr. Rajesh Gautam, Advocate.**

**O R D E R**  
**(Virtual Mode)**

**21.01.2021** Pleadings in this matter are complete. With the consent of the parties, List this case 'For Hearing' on **12<sup>th</sup> February, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**